



**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-32/2015

New Delhi, this the 12th day of February, 2020.

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ashish Sharma, Age 22 years,
S/o Shri Gyanendra Sharma,
Vill. & P.O. Chulhawali via Tundla,
District Firozabad (U.P.).
For fresh appointment.

..... **Applicant**

(Present : None)

Versus

1. Director General of Posts,
Department of Posts, Govt. of India,
Dak Bhavan, Parliament Street,
New Delhi – 110001.
2. The post Master General,
Agra Division,
Agra-282001.
3. Superintendent of Post Offices,
Aligarh Division,
Aligarh – 202001.
4. Shri Manish Kumar,
S/o Shri Giriraj Kishore,
GDS Branch Post Master,
Jatwar (Aligarh).

..... **Respondents**

(Present : Dr. Ch. Shamsuddin Khan and Mr. Hilal Haider)



ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

None for the applicant. Applicant was not present on 07.01.2020.

2. Hence, the O.A. is dismissed in default and for non-prosecution. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (J)**

/ankit/

**(S.N. Terdal)
Member (A)**